

DIVISION BENCH
COURT - II

O-221

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/312(KB)2021
IA(I.B.C)/1660(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH NOVEMBER, 2023, 10:30 A.M

IN THE MATTER OF	SINTRA LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearance (via video conferencing/physically)

Mr. Avik Chaudhuri, Adv.] For the Liquidator
Mr. Amandeep Singh, Adv.]

ORDER

1. Ld. Counsel for the liquidator present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List this matter on **18.12.2023**.

Arvind Devanathan
Member (Technical)

Bidisha Banerjee
Member (Judicial)

Ar.